

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. 15057/2015 in Criminal Appeal

No(s). 749/2015

SUDHIR AND ORS

Appellant(s)

VERSUS

STATE OF U P
(For bail and office report)

Respondent(s)

Date : 26/10/2015 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s)

Mr. Ajay Veer Singh, Adv.
Mr. Rakesh Khare, Adv.
Mr. R.K. Verma, Adv.
Mr. V.R. Bokadia, Adv.
Ms. Divya Garg, Adv.
Mr. Mohd. Irshad Hanif, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 30th October, 2015.

(Neeta)
Sr. P.A.(Sneh Bala Mehra)
Assistant Registrar

Signature Not Verified

Digitally signed by
Neeta Sapra
Date: 2015.10.27
17:29:25 IST
Reason: